	Annexure-2 Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED; Date of Commencement of CIRP: 26.10.2023; List as on: 09.09.2024													
List of unsecured financial creditors belonging to any class of creditors														
	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of	Amount of any mutual dues,	Amount of claim not	Amount of Claim under		
SI No.		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	that may be set off	admitted	Verification	Remarks, if any	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
												-		
P . I	ist of creditors is subje	ct to revision/furthe	er verification on subs	equent receipt of furti	ner information/ det	ails/records								

